

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 10.

IA 2236(MB)2023 In C.P. (IB)/1286(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Axis Trustee Services Limited**
Vs
Rivaaz Trade Ventures Private Limited

Counsel for the FC : Adv. Varun Nathani a/w Adv. Suchitra Valjee & Adv. Rajni Shah i/b Manilal Kher Ambalal & Co.

Counsel for the CD : Adv. Petrushka Dasgupta & Adv. Krisshna Baruah i/b ALMT Legal

Sec 60(5), IBC under Sec 7

ORDER

Counsel for FC submits that application for transferring connected matter has been preferred before the Hon'ble Principal Bench. Hence, he is directed to submit details of transfer application after giving copies to the other side. List on **05.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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